

[*Translation*]

**Introduction of Surat-Bhubaneswar/
Ahmedabad-Bhubaneswar Train**

119. SHRI KASHIRAM RANA : Will the Minister of RAILWAYS be pleased to state:

(a) whether representations have been received for introduction of Surat-Bhubaneswar or Ahmedabad-Bhubaneswar train; and

(b) if so, the steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Presently not feasible due to resources and operational constraints.

[*English*]

**Coal Stock shortages in Eastern
Coalfields Limited**

120. DR. SUDHIR RAY:
SHRI BASUDEB ACHARIA:
SHRI ANIL BASU:

Will the Minister of ENERGY be pleased to state:

(a) whether the attention of Government has been drawn to the newsitem captioned "Coal worth Rs. 33.28 crores that never was" appearing in the Statesman, Calcutta dated 13 January, 1990;

(b) if so, the details of coal stock shortages noticed in Eastern Coalfields Limited; and

(c) the action taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Attention of the Government was drawn earlier to reports of shortages of large stocks of coal from Parasia Project of Eastern Coalfields Ltd. On the basis of this the Coal India Ltd. was asked to get a quick verification of stocks done in Eastern Coalfields Ltd. in different mines. On getting this communication the Coal India Ltd. constituted Three Stock Verification Teams for measurement of stock in 27 collieries. The measurement revealed shortages in excess of 5 per cent of book stocks in 9 mines which added upto a total quantity of 15,78,731 tonnes of coal excluding stock shortages at Parasia of 4.35 lakh tonnes.

(c) On the basis of shortages found in parasia OCP, chargesheets were issued for gross mis-conduct under the Conduct and Disciplinary Rules to three officers and they were placed under suspension. A departmental enquiry was commenced. In the meantime CBI has registered cases against four officers for investigation. Coal India Ltd., has furnished relevant documents to CBI, and the departmental enquiry has been kept in abeyance.

With regard to other mines ECL has been advised to fix responsibility in the matter and take disciplinary action against individuals found guilty.

Snags in Airbus A-320

121. DR. SUDHIR RAY:
SHRI VIJAY KUMAR
MALHOTRA:
SHRI MADAN LAL KHURANA:
SHRI P.R. KUMARAMANGA-
LAM:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of snags developed by the newly acquired Airbus-320 planes of Indian Airlines since their introduction;

(b) whether these aircraft are suitable for Indian conditions;

(c) whether its fly-by-wire technology and wholly computerised systems are creating problems for Indian pilots; and

(d) if so, the details of the difficulties experienced by the pilots and the steps proposed to be taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Some recurrent snags experienced by Indian Airlines in the operation of the A 320 Aircraft relate to smoke in cabin, pressurisation system, hydraulic system, auxiliary power unit, nose steering system and Radome.

(b) Yes, Sir.

(c) The A320 aircraft represents a significant advancement in technology. Some teething problems are generally associated with the induction of any new type of aircraft.

(d) A Task Force has been set up by the Indian Airlines to analyse the recurrent snags and take remedial action.

[*Translation*]

Report of Economic Advisory Council on Industrial Policy

122. SHRISHIV SHARAN VARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "Pradhan Mantri Odyogik Neeti Man Senshodhan Ke Pakshdhar" appearing in the 'Navbharat Times' dated 10.2.1990;

(b) if so, whether the Economic Advi-

sory Council has since submitted its report to Union Government;

(c) If so, the reaction of Union Government thereto; and

(d) if not, the reasons for the delay?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) to (d). The Economic Advisory Council submitted an Interim Report on Industrial Policy and related issues to the Prime Minister on 9th March, 1990. The Report is under consideration.

[*English*]

Trans-Asia Gas Pipeline

123. SHRI ANAND SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is a proposal for a 3,300 kms trans-Asia natural gas pipeline from Bandar Abbas (in Iran) to Calcutta costing around \$ 11,700 million, symbolising an "Asian Energy Initiative".

(b) if so, the broad features of the scheme;

(c) the reaction of Government thereto; and

(d) the benefits likely to accrue therefrom?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (d). At the 12th Annual Conference of the International Association for Energy Economics held in New Delhi in January '89, the Iranian Dy. Minister of Mines and Metals had presented a paper on the construction of natural gas pipeline